

ORISSA HIGH COURT

FILING REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21877/2024	RAGHUNATHA KHOSLA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	PAHALA /37 /2023 () //	AOR20220000211C202400058
2	D-BLAPL/21881/2024	MUNA @ DEBASIS KHUNTIA VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	NIALI /162 /2024 () //	
3	D-BLAPL/21883/2024	DIPU KUMAR KALASI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// () //	AOR20220001618C202400176
4	D-BLAPL/21884/2024	BHIMASEN PALEI @ PALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /124 /2024 () //	AOR20220001618C202400175
5	D-BLAPL/21888/2024	ALOK KUMAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 () //	
6	D-BLAPL/21890/2024	LAXMAN SHARMA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	BALLIGUDA /139 /2023 () //	
7	D-BLAPL/21900/2024	SOMANATHA BHOI @ GOURA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	PAHALA /216 /2024 () //	
8	D-BLAPL/21905/2024	ATUL PANDIT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KULIANA /115 /2024 () //	
9	D-BLAPL/21906/2024	PRADEEP KORI @BHOLU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /100 /2024 () //	
10	D-BLAPL/21907/2024	SAGEN SOREN @ HEMBRAM VS STATE OF ODISHA	BASANTA KUMAR DAS VS	JHARPOKHARIA /102 /2024 () //	
11	D-BLAPL/21908/2024	ANANTA SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /96 /2024 () //	

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12	D-BLAPL/21909/2024	SIBA DAS @ SIVA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NAYAPALLI P.S. /132 /2024 () //	
13	D-BLAPL/21910/2024	JITU RANJAN DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PAHALA /276 /2024 () //	
14	D-BLAPL/21912/2024	SIBA BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /3 /2024 () //	
15	D-BLAPL/21913/2024	SURESH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ULLUNDA /88 /2023 () //	
16	D-BLAPL/21914/2024	BIJU @ BIJAYA KUMAR MANDAL VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /3 /2024 () //	
17	D-BLAPL/21916/2024	RANJAN KUMAR BAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAPALLI P.S. /537 /2023 () //	
18	D-BLAPL/21920/2024	MANU SWAMI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	ANGUL TOWN /588 /2024 () //	
19	D-BLAPL/21921/2024	MUHAMMED SHABEER KV VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /47 /2024 () //	
20	D-BLAPL/21922/2024	JICHENDRA PARIDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	//0 () //	
21	D-BLAPL/21923/2024	RABINARAYAN DALAI VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	//0 () //	
22	D-BLAPL/21924/2024	LILE @ NILESH BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	NAYAKOT /96 /2024 () //	
23	D-BLAPL/21925/2024	ANIL SINGH @ ANIL KUMAR SINGH	PRASANNA KUMAR MISHRA	MAHABIROD /137 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21927/2024	LALU @ LALU PRASAD KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /108 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21931/2024	SATAN GOP	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21932/2024	TUKRAM @ TUKARAM BIRODAR	RAJIB LOCHAN PATNAIK	MOTU /30 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21942/2024	DEEPAK KUMAR GHADAI	NIRANJAN LENKA	BARIPADA TOWN /154 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21945/2024	KAJIA @ PRAMOD KUMAR RATH	DEEPAK KU SAHOO	DERABIS /97 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21947/2024	JITU MAJHI	MAHES DAS	TUMUDIBANDHA /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21949/2024	RELIEF @ RELIPI BEHERA	SAROJ KUMAR PADHI	ATHAMALLIK /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21956/2024	LILU ADA	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /144 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21963/2024	SATYA RANJAN MOHANTY	SUBHASIS SAMAL	LAXMISAGAR P.S. /379 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21964/2024	SIMANCHAL GOUDA	BIJAY KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21966/2024	RAKESH NAIK @ RAKESH NAYAK @ RAJESH NAIK	BIJAY KUMAR BEHERA	/ /0	
		VS	VS	()	

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35	D-BLAPL/21971/2024	STATE OF ODISHA SANJAY SAHA VS	NITYANANDA MOHAPATRA VS	// DHANUPALI /75 /2024 ()	
36	D-BLAPL/21973/2024	STATE OF ODISHA ANIL KUMAR VS	NITYANANDA MOHAPATRA VS	// / /0 ()	
37	D-BLAPL/21974/2024	STATE OF ODISHA AVINASH CHAUHAN VS	NITYANANDA MOHAPATRA VS	// / /0 ()	
38	D-BLAPL/21981/2024	STATE OF ODISHA RATNA MAHANANDA @ RATNA @ KALIA MAHANANDA VS	SURYAKANTA DWIBEDI VS	// BELPARA /203 /2024 ()	
39	D-BLAPL/21982/2024	STATE OF ODISHA BANMALI BAG VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
40	D-BLAPL/21983/2024	STATE OF ODISHA BHANU PRATAP YADAV VS	DEVASHIS PANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES /21 /2023 ()	
41	D-BLAPL/21984/2024	STATE OF ODISHA DEBANANDA BHADRA @ KUTU VS	SATYANARAYAN MISHRA VS	// MALKANGIRI /52 /2024 ()	
42	D-BLAPL/21985/2024	STATE OF ODISHA SRIKANTA @ SHREEMANTA NAIK VS	RABINDRA NATH PRUSTY VS	// SINAPALI /182 /2024 ()	
43	D-BLAPL/21986/2024	STATE OF ODISHA RUSIA NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /596 /2024 ()	
44	D-BLAPL/21988/2024	STATE OF ODISHA SUJIT PATTANDAR VS	SUDHANSU SEKHAR DASH VS	// / /0 ()	
45	D-BLAPL/21990/2024	STATE OF ODISHA SANANDA KARUA @ PADA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// BAMBARI /213 /2022 () //	

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46	D-BLAPL/21993/2024	KHAGE @ KHAGESWAR BHARASAGARIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /98 /2024 () //	
47	D-BLAPL/22001/2024	HARAKISHOR SWAIN @ HARA @ HARAKISHORE SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /384 /2023 () //	
48	D-BLAPL/22002/2024	SARAT KUMAR SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //	AOR20220001297C202400012
49	D-BLAPL/22004/2024	MITHUN BISWAS VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	MALKANGIRI /188 /2022 () //	AOD20240000239C202400011
50	D-BLAPL/22007/2024	TRINATH KHARA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	// () //	AOD20240000239C202400010
51	D-BLAPL/22009/2024	PRADIP KUMAR BISWAL @ PRADEEP BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /482 /2024 () //	
52	D-BLAPL/22012/2024	Indra Palasi VS State Of Odisha	SOUMYA KANTA TRPATHY VS	// () //	AOD20240000239C202400009
53	D-BLAPL/22014/2024	Kabir Munda VS State Of Odisha	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202400126
54	D-BLAPL/22020/2024	BIKRAM KUMAR SAHU VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHARABEL NAGAR P.S. /261 /2024 () //	
55	D-BLAPL/22021/2024	RAHUL SHA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	ASTARANGA /21 /2024 () //	
56	D-BLAPL/22023/2024	SUBASH BEHERA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	/ /0 () //	
57	D-BLAPL/22024/2024	BANMALI BAG	SURYAKANTA DWIBEDI	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/22028/2024	AJAY KUMAR CHOUDHURY	SIDDHARTH GOUTAM DAS	NAYAPALLI P.S. /657 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/22031/2024	CHANDAN SINGH	SOUMYA RANJAN DAS	CHHEND /126 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/22034/2024	LIPU BEHERA	BISWA ABHUSAN DAS	MADHUPATNA /123 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/22036/2024	SOUMYA RANJAN PRADHAN @ SOMU	RAMANI KANTA PATTANAİK	LINGARAJ P.S. /231 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/22039/2024	RAZAN @ MIR TASAWAR ALI	BISWABHUSAN DAS	KRUSHANANDAPUR /40 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/22049/2024	Tikeswar Sahu	DIBYA PRAKASH MISHRA	//	AOR20220002454C202400127
		VS	VS	()	
		State Of Odisha		//	
64	D-CMAPL/31672/2024	ANANTA@BUDHA PAIKARA	ADV.	//	
		VS	VS	()	
		CHANDRAMANI PARIDA		//	
65	D-CMP/31564/2024	ORISSA CONSTRUCTION AND TECHNO ENGINEERING SOCIETY LTD., BBSR	CHHAPANM SOCIETY LTD., BBSR	//	
		VS	VS	()	
		BRUNDABAN SAAHOO		//	
66	D-CMP/31689/2024	GUNILATA DAS	AMIT PRASAD BOSE	//	
		VS	VS	()	
		ARUNDHATI PANIGRAHI @ MOHAPATRA		//	
67	D-CMP/31696/2024	MADHUSUDAN PUJAHARI	SUSANTA KUMAR DASH	//	
		VS	VS	()	
		RASANANDA SAHU		//	
68	D-CMP/31697/2024	HRUDANANDA BISWAL	RAJAT KU PANDA	//	
		VS	VS	()	

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		SUKANTA BISWAL		//	
69	D-CONTC/31539/2024	AYUSHMAN SEKHAR PANIGRAHI	ADV.	//	
		VS	VS	()	
		PRABHU KALYAN PATTANAİK, CHAIRMAN CUM MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD.			
70	D-CONTC/31562/2024	MIHIR KUMAR NAYAK	ADV.	//	
		VS	VS	()	
		ANU GARG, IAS		//	
71	D-CONTC/31567/2024	ARJUN KUMAR DAS	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
72	D-CONTC/31583/2024	SUMATI NAYAK	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
73	D-CONTC/31586/2024	PANKAJINI BISWAL	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
74	D-CONTC/31588/2024	RENU MALLICK	ADV.	//	
		VS	VS	()	
		BHABANI SHANKAR CHAYANI, IAS		//	
75	D-CONTC/31590/2024	SABITA RANI MOHANTY	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
76	D-CONTC/31591/2024	KASINATH JENA	ADV.	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
77	D-CONTC/31597/2024	GOPAL CHANDRA ROUL	ADV.	//	
		VS	VS	()	
		ANU GARG, PRINCIPAL SECRETARY		//	
78	D-CONTC/31615/2024	SUBASH BHOI	ADV.	//	
		VS	VS	()	
		SATYABRATA SAHU, IAS		//	
79	D-CONTC/31616/2024	AMARESH KHUNTIA	ADV.	//	
		VS	VS	()	
		USHA PADHEE, IAS		//	

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80	D-CONTC/31628/2024	PARIMITA MISHRA VS CHITRA ARUMUGAM, IAS	ADV. VS	// ()	
81	D-CONTC/31635/2024	LABANYABATI SAHU VS SUJIT KUMAR SAHOO, PRESIDENT OERC	ADV. VS	// ()	
82	D-CONTC/31651/2024	ASHIS NAIK VS KARUNAKAR BHUE,DISTRICT EDUCATION OFFICER,NUAPADA	ADV VS	// ()	AOR20220001600C202400008
83	D-CONTC/31653/2024	GOLAK BIHARI NAYAK VS USHA PADHEE,PRINCIPAL SECRETARY, H AND U.D DEPTT.	ADV VS	// ()	AOR20220001600C202400009
84	D-CONTC/31667/2024	BIDHUSMITA KAR VS SANJAY KUMAR SECRETARY	ADV. VS	// ()	
85	D-CONTC/31706/2024	SUDHAKAR PATTNAIK VS ANU GARG, IAS	ADV. VS	// ()	
86	D-CRLA/21954/2024	DEBASISH MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /81 /2022 ()	
87	D-CRLA/21977/2024	RUDRA BISOY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /187 /2023 ()	
88	D-CRLA/22027/2024	SUKASH MAJHI @ SUKASH KUMAR MAJHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BARGAON /135 /2022 ()	
89	D-CRLA/22040/2024	KALIA @ SASHIKANTA DALAI VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	KUJANGA /188 /2024 ()	
90	D-CRLMC/21891/2024	PRAFULLA KUMAR SAHOO VS UGRASEN SAHU	BHAGABAT PRASAD RATH VS	/ /0 ()	
91	D-CRLMC/21894/2024	BASUMATI SAHOO	BHAGABAT PRASAD RATH	// / /0	

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		VS	VS	()	
		UGRASEN SAHU		//	
92	D-CRLMC/21911/2024	ALOK RANJAN CHOUDHURY	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/21941/2024	MANASH RANJAN PANIGRAHI	JUGALA KISHORE PANDA	PURUNAKATAK /176 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/21943/2024	SURYAKANTA SAHU	JUGALA KISHORE PANDA	AMBABHONA /181 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/21946/2024	ANAND NAYAK	AMULYA RATNA PANDA	GOCHHAPADA /58 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/21969/2024	CHAITANYA NAYAK	BIJAY KUMAR BEHERA	BHARATPUR PS /169 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/21970/2024	RAJEEV MITTAL	HARIPAD MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/21972/2024	BABU PARIDA @ SATYABADI PARIDA	SAPAN KUMAR LENKA	LAXMISAGAR P.S. /221 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/22000/2024	MANGULU NAIK	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/22005/2024	KHALLI RATHA	ASHOK DAS	PATTAPUR (ASKA) /68 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/22013/2024	SANTOSH JENA	KRUSHNA CHANDRA RATH	TIGIRIA /35 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/22026/2024	BHUBANANDA SAHOO@ BHUBANANDA SAHOO	ACHYUTANANDA PATTANAIK	/ /0	
		VS	VS	()	

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103	D-CRLMC/22030/2024	STATE OF ODISHA PRADIPTA KISHOR ROUT VS	ANANGA KUMAR OTTA VS	// DHARMASALA /382 /2021 ()	
104	D-CRLMC/22032/2024	STATE OF ODISHA SURYA JYOTI DASH VS	SANKET KANUNGO VS	// MAHILA P.S. BUXIBAZAR /115 /2023 ()	
105	D-CRLMC/22054/2024	STATE OF ODISHA Bhugendra Kumar Rath VS	GHANASHYAM MUDULI VS	// // ()	AOR20220002820C202400003
106	D-CRLMP/21873/2024	State Of Odisha SUBHANANDA MOHANTY VS	ASHIS KUMAR MISHRA VS	// NAYAPALLI P.S. /423 /2024 ()	
107	D-CRLMP/21889/2024	STATE OF ODISHA BASUMATI SAHOO VS	BHAGABAT PRASAD RATH VS	// //0 ()	
108	D-CRLMP/21892/2024	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	BHAGABAT PRASADN RATH VS	// //0 ()	
109	D-CRLMP/21895/2024	STATE OF ODISHA TANMYA BHATTACHARYA VS	GANESH PRASAD SAMAL VS	// //0 ()	
110	D-CRLMP/21915/2024	STATE OF ODISHA SUDHANSHU SEKHAR MOHAPATRA VS	AVIJIT PATNAIK VS	// RAGHUNATHPALI /43 /2022 ()	
111	D-CRLMP/21918/2024	STATE OF ODISHA GYANESWAR PERA VS	BISWAJIT MOHAPATRA VS	// //0 ()	
112	D-CRLMP/21930/2024	SUNITA SUNA @ PERA RUNU PRADHAN VS	RAMAKRISHNA NAIK VS	// //0 ()	
113	D-CRLMP/21933/2024	DEBABRATA NAYAK MAMINA SAHOO VS	NISHIKANTA MISHRA VS	// //0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/21951/2024	SAROJ DASH VS STATE OF ODISHA	TEJASMITA MOHAPATRA VS	// () //	
115	D-CRLMP/21958/2024	PRATIMA DALEI VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	// () //	
116	D-CRLMP/21979/2024	SANJUKTA KUMARI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //	
117	D-CRLMP/21980/2024	KABITA MOHARANA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// () //	
118	D-CRLMP/21989/2024	SOVAN PRAKASH SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	CHAULIAGANJA /181 /2024
119	D-CRLMP/21992/2024	SUBBRAT SETHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //	
120	D-CRLMP/22053/2024	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //	AOR20220001610C202400006
121	D-CRLMP/22055/2024	KAMAL KUMAR RATH VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //	AOR20220002710C202400009
122	D-CRLREV/21953/2024	AJAY KUMAR ROUT VS AMRESH MOHANTY	SAMVIT MOHANTY VS	// () //	
123	D-CRLREV/21961/2024	M.D SADIK KHAN VS STATE OF ODISHA	JAYAPRAKASH TRIVEDI VS	// () //	BHANJANAGAR /22 /2020
124	D-CRLREV/22052/2024	Chandrakanta Jena VS State Of Orissa	Manas Chand VS	// () //	AOR20220001618C202400181
125	D-CRP/31589/2024	SODA NAIK@BHUMIA	ADV.	//	

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		VS	VS	()	
		KHOGOPATI KHOTILI		//	
126	D-JCRLA/21935/2024	MAHENDRA KUANR	ADV.	NAIKANI-DIHI /48 /2017	
	JCRLA/125/2024	VS	VS	A.D.J.,BHADRAK(Bhadrak)	
		STATE OF ODISHA		ST/0000244/2017	
127	D-JCRLA/21936/2024	DEBARAJ PADHAN	ADV.	SASON /31 /2013	
	JCRLA/126/2024	VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000107/2013	
128	D-JCRLA/21938/2024	GOVINDA CHHATRIA	ADV.	BURLA /135 /2015	
	JCRLA/127/2024	VS	VS	1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000259/2015	
129	D-JCRLA/21939/2024	PABITRA MIRDHA	ADV.	JUJUMURA /85 /2022	
	JCRLA/128/2024	VS	VS	DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		ST/0000083/2022	
130	D-JCRLA/21940/2024	PRADEEP KISAN	ADV.	GOVINDPUR /28 /2021	
	JCRLA/129/2024	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)	
		STATE OF ODISHA		Spl/0000024/2021	
131	D-MACA/31532/2024	D.M, NEW INDIA ASSURANCE CO.LTD	AMIT KUMAR NATH	//	
		VS	VS	()	
		SASHI SETHY		//	
132	D-MACA/31533/2024	NIRABATI SIKHA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		HRUSIKESH SAHU		//	
133	D-MACA/31534/2024	KOUSALYA MAJHI	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		CHUDAMANI MAJHI		//	
134	D-MACA/31669/2024	RAJESH DAS	BISWAJIT MOHANTY	//	
		VS	VS	()	
		KHIROD KUMAR KAR		//	
135	D-MACA/31686/2024	MANAGER(LEGAL), M/S. ORIENTAL GENERAL INSURANCE CO.LTD	RANDESH KUMAR MOHANTY	//	
		VS	VS	()	
		BALMIKI SETHY		//	
136	D-MACA/31698/2024	PRASANNA KUMAR DAS	KARUNAKAR DAS	//	
		VS	VS	()	

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137	D-MATA/31599/2024	BABA LINGARAJ ENTERPRISES, CUTTACK SOBHARANI BEHERA@BARIK VS PRAKASH CHANDRA BARIK	DAYANANDA MOHAPATRA VS	// // 0	
138	D-MATA/31614/2024	NIHARIKA SARANGI VS SANTHOSH MOHAPATRA	JAGADISH BISWAL VS	// // 0	
139	D-MATA/31678/2024	CHINMAYA KUMAR NAYAK VS ALFIZA MONALISHA NAYAK	J.K.MISHRA 2 VS	// // 0	
140	D-MATA/31694/2024	JAYASHRI PATTNAIK@JAYASHREE PATTNAIK VS SAMBIT PATTNAIK	PRAVASHA PUJAREE PARIDA VS	// // 0	
141	D-RPFAM/31601/2024	ANANDA MALLIK VS DIBYASINI MALLIK	BISWAJIT MOHAPATRA VS	// // 0	
142	D-RPFAM/31604/2024	SUSHREE PRIYADARSHINI BARAL VS SAIRAM ROUT	ANUP KUMAR PATTNAIK VS	// // 0	
143	D-RPFAM/31709/2024	SUMATA ROUT@SUMANTA KUMAR ROUT VS SWARUPANANDINI BISWAL	ARUN KUMAR DAS 1 VS	// // 0	
144	D-RSA/31610/2024	MARSHAL HEMRAM VS TANKADHAR MUNDA	PRAKASH RANJAN BARIK VS	// // 0	
145	D-RSA/31685/2024	LALATENDU PATRA VS LALITENDU PATRA	AMIT PRASAD BOSE VS	// // 0	
146	D-RSA/31688/2024	RAMESH CHANDRA BALIARSINGH VS PRADEEP JENA	AMIT PRASAD BOSE VS	// // 0	
147	D-RVWPET/31656/2024	ASSISTANT COMMISSIONER CENTRAL EXCISE AND CUSTOMS,CGST,ANGUL VS M/S. SIDHARTH ENGINEERING,ANGUL	VS	// // 0	AOR20220001518C202400002

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148	D-STREV/31650/2024	MS NARAYAN PATRA BIJAY PATRA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202400039
149	D-TRP(C)/31682/2024	AMRITASHREE@AMITASRI MOHANTY VS NISHANTA KUMAR BEHURIA	ASMIYA RANJAN MAJHI VS	// 0 //	
150	D-TRP(C)/31711/2024	SWARNALATA BARIK VS RANJAN SINGH	LAXMINARAYAN PATEL VS	// 0 //	
151	D-TRPCRL/22038/2024	BISWALAL BHUJABAL VS BIJAYALAXMI PANDA	JAYANTA KUMAR KHANDAYATRAY VS	MUNIGUDA /57 /2023 0 //	
152	D-WA/31516/2024	STATE IF ODISHA VS ARJUN KUMAR HOTA	AMIYA KUMAR MISHRA,A.G.A. VS	// 0 //	AOD20220001886C202400677
153	D-WA/31517/2024	STATE OF ODISHA VS LAXMI NARAYAN PATTANAYAK	TARUN PATNAIK, A.S.C. VS	// 0 //	AOD20220001895C202400544
154	D-WA/31518/2024	STATE OF ODISHA VS AKSHAY KUMAR PADHY	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //	AOR20220001513C202400620
155	D-WA/31519/2024	STATE OF ODISHA VS KIRTI CHANDRA BHOI	PRADEEP KUMAR ROUT,A.G.A. VS	// 0 //	AOR20220001513C202400619
156	D-WA/31520/2024	Additional Chief Secretary Of Revenue And Disaster Management VS Bhaja Mallik	ABHINAV DAN PRADHAN VS	// 0 //	AOD20220001886C202400680
157	D-WA/31521/2024	Additional Chief Secretary Of Revenue And Disaster Management VS Bijay Kumar Ghadei	ABHINAV DAN PRADHAN VS	// 0 //	AOD20220001886C202400681
158	D-WA/31522/2024	Additional Chief Secretary Of Revenue And Disaster Management VS Renubala Rout	Kumar Dept Das VS	// 0 //	AOR20220001513C202400621
159	D-WA/31523/2024	Additional Chief Secretary Of Revenue And Disaster Management	ABHINAV DAN PRADHAN	//	AOD20220001886C202400679

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		VS	VS	()	
160	D-WA/31524/2024	Ajaya Kumar Debata Additional Chief Secretary Of Revenue And Disaster Management Dept	Gyanendra ANJAN MAHAPATRA	//	AOD20220001895C202400545
		VS	VS	()	
161	D-WA/31525/2024	Bhaskar Chandra Sethi Additional Chief Secretary Of Revenue And Disaster Management Dept	Kumardipta Das	//	AOR20220001513C202400622
		VS	VS	()	
162	D-WA/31526/2024	Mayadhar Khatua STATE OF OTHER	PRADEEP KUMAR ROUT, A.G.A	//	AOD20220001886C202400682
		VS	VS	()	
163	D-WA/31536/2024	SARAT KUMAR MANGARAJ STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A	//	AOD20220001886C202400683
		VS	VS	()	
164	D-WA/31551/2024	PRAVAKAR NAYAK STATE OF ODISHA	PRADEEP KUMAR ROUT	//	AOD20220001895C202400546
		VS	VS	()	
165	D-WA/31552/2024	DAMODARA RANA STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A	//	AOR20220001513C202400623
		VS	VS	()	
166	D-WA/31553/2024	KULAMANI SAHOO STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A	//	AOD20220001895C202400547
		VS	VS	()	
167	D-WA/31555/2024	RAMA CHANDRA SAHOO Additional Chief Secretary Of Revenue And Disaster Management Dept	Kumardipta Das	//	AOR20220001513C202400624
		VS	VS	()	
168	D-WA/31556/2024	Debaki Barik Principal Secretary Of Water Resources Dept	ABHINANDAN PRADHAN	//	AOD20220001886C202400684
		VS	VS	()	
169	D-WA/31557/2024	Kartik Chandra Pradhan Commissioner Cum Secretary Of School And Mass Education Dept	ABHINANDAN PRADHAN	//	AOD20220001886C202400685
		VS	VS	()	
170	D-WA/31559/2024	Dolagovinda Mallick Additional Chief Secretary Of Revenue And Disaster Management Dept	Gyanendra ANJAN MAHAPATRA	//	AOD20220001895C202400548
		VS	VS	()	

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171	D-WA/31560/2024	Rama Chandra Pasa Additional Chief Secretary Of Revenue And Disaster Management Dept	Gitanjali RANJAN MAHAPATRA	// // 0	AOD20220001895C202400549
		VS	VS	0	
172	D-WA/31561/2024	Bansidhar Dalabehera Additional Chief Secretary Of Revenue And Disaster Management Dept	Kumardipta Das	// // 0	AOR20220001513C202400625
		VS	VS	0	
173	D-WA/31621/2024	Kailash Chandra Sethi MAHANADI COALFIELDS LTD., SAMBALPUR	HARIPAD MOHANTY	// // 0	
		VS	VS	0	
174	D-WA/31639/2024	JAYANTA KU.PRADHAN Commissioner Cum Secretary Of School And Mass Education Dept	Gitanjali RANJAN MAHAPATRA	// // 0	AOD20220001895C202400550
		VS	VS	0	
175	D-WA/31641/2024	Biraja Choudhury Commissioner Cum Secretary Of School And Mass Education Dept	Karunakar Das	// // 0	AOR20220001513C202400627
		VS	VS	0	
176	D-WA/31643/2024	Dinesh Kumar Nayak Commissioner Cum Secretary Of School And Mass Education Dept	ABHIR NANDAN PRADHAN	// // 0	AOD20220001886C202400687
		VS	VS	0	
177	D-WA/31644/2024	Sisir Kumar Patnaik SUSHAMA NAYAK	BIREN SANKAR TRIPATHY	// // 0	
		VS	VS	0	
178	D-WA/31646/2024	STATE OF ODISHA Commissioner Cum Secretary Of School And Mass Education Dept	ABHIR NANDAN PRADHAN	// // 0	AOD20220001886C202400686
		VS	VS	0	
179	D-WA/31647/2024	Bimal Kumar Behera Principal Secretary Of Health And Family Welfare Dept	Karunakar Das	// // 0	AOR20220001513C202400626
		VS	VS	0	
180	D-WP(C)/31527/2024	Binayak Bahinipati AMBIKA KUANR	PRASANTA KUMAR JOSHI	// // 0	AOR20230000684C202400011
		VS	VS	0	
181	D-WP(C)/31528/2024	STATE OF ODISHA BIJAY KUMAR MAHANTA	AMIT KUMAR NATH	// // 0	
		VS	VS	0	
		STATE OF ODISHA		//	

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182	D-WP(C)/31529/2024	M/S BALARAMPUR PROPERTIES PVT. LTD. VS PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS SUDHANSHU SEKHAR PRATAP	// 0 //	
183	D-WP(C)/31530/2024	DAYANIDHI BARIK VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS BIPLABA P.B. BAHALI	// 0 //	
184	D-WP(C)/31531/2024	PRAMILA MISHRA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS ARIJEET MISHRA	// 0 //	
185	D-WP(C)/31535/2024	BINODINI MADALA VS THE SECRETARY,STATE CONSUMER DISPUTE REDRESSAL COMMISSION ORISSA,CUTTACK	ARIJEET MISHRA VS CHANDAN MISHRA	// 0 //	
186	D-WP(C)/31537/2024	PRANATI ROUT VS R.T.O.SAMBALPUR	CHANDAN MISHRA VS CHANDAN MISHRA	// 0 //	
187	D-WP(C)/31538/2024	BHAGYADHAR RAY VS R.T.O.JAJPUR	CHANDAN MISHRA VS BIJAYA KUMAR BEHERA 1	// 0 //	
188	D-WP(C)/31540/2024	MANORAMA DALAI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS NIRANJAN PANDA	// 0 //	
189	D-WP(C)/31541/2024	ASHOK KUMAR TRIPATHY VS STATE OF ORISSA	NIRANJAN PANDA VS BIJAYA KUMAR BEHERA 1	// 0 //	
190	D-WP(C)/31542/2024	PRANATI CHOUDHURY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS BIJAYA KUMAR BEHERA 1	// 0 //	
191	D-WP(C)/31543/2024	TARAKANATH SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS BIJAYA KUMAR BEHERA 1	// 0 //	
192	D-WP(C)/31544/2024	KUMARI SAHU VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS ABHILASH MISHRA	// 0 //	
193	D-WP(C)/31545/2024	RANJITA JANI	ABHILASH MISHRA	//	

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		VS	VS	0	
194	D-WP(C)/31546/2024	STATE OF ODISHA NILAKANTHA BEHERA	ABHILASH MISHRA	//	
		VS	VS	0	
195	D-WP(C)/31547/2024	ECR, BBSR JOGENDRA BEHERA	BISHAL BAIYAB	//	
		VS	VS	0	
196	D-WP(C)/31548/2024	STATE OF ODISHA RAMESH CHANDRA MISHRA	BISHAL BAIYAB	//	
		VS	VS	0	
197	D-WP(C)/31549/2024 WP(C)/17595/2024	STATE OF ODISHA NAYANANANDA GOSWAMY	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
198	D-WP(C)/31550/2024	STATE OF ODISHA MILAN CHULI @ MOHANTY	BISWAJIT NAYAK	//	
		VS	VS	0	
199	D-WP(C)/31554/2024	UTKAL MOHANTY BIJAYA KUMAR BEHERA	SITANSU MOHAN SINGH	//	
		VS	VS	0	
200	D-WP(C)/31558/2024	STATE OF ODISHA DR.DIVYA M PRADEEP	AVIJIT MISHRA	//	
		VS	VS	0	
201	D-WP(C)/31563/2024	STATE OF ODISHA NALINI KUMAR MOHANTY	BISWANATH BEHERA	//	
		VS	VS	0	
202	D-WP(C)/31565/2024	THE TAHASILDAR SADAR, CUTTACK BISHNU PRASAD DAS	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
203	D-WP(C)/31566/2024	STATE OF ODISHA SABYASACHI PARIDA	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
204	D-WP(C)/31568/2024	STATE OF ODISHA SANDHYARANI MALLICK	GYANA RANJAN SETHI	//	
		VS	VS	0	

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205	D-WP(C)/31569/2024	STATE OF ORISSA ROURKELA INSTITUTE OF NURSING,SUNDARGARHGYANA RANJAN SETHI VS	VS	// // 0	
206	D-WP(C)/31570/2024	STATE OF ODISHA MAHESWARI GNM TRAINING SCHOOL, BARGARH	GYANA RANJAN SETHI	// // 0	
207	D-WP(C)/31571/2024	STATE OF ORISSA AJAMPUDA @ A.SRINIVAS RAO VS	ASHOK KUMAR DAS VS	// // 0	
208	D-WP(C)/31572/2024	ADDITIONAL COMMISSIONER OF SETTLEMENT CONSOLIDATION, BERHAMPUR SOUBHAGYA LAXMI SAHOO VS	ASHOK KUMAR DAS VS	// // 0	
209	D-WP(C)/31573/2024	ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM SHAIKH COLLEGE OF NURSING,MAYURBHANJ VS	PARSURAM DAS VS	// // 0	
210	D-WP(C)/31574/2024	STATE OF ODISHA PADMALAYA SCHOOL AND COLLEGE OF NURSING,BALSORE	PARSURAM DAS	// // 0	
211	D-WP(C)/31575/2024	STATE OF ODISHA BALASORE COLLEGE OF NURSING, BALASORE VS	PARSURAM DAS VS	// // 0	
212	D-WP(C)/31576/2024	STATE OF ODISHA SAI NURSING COLLEGE,BALASORE VS	PARSURAM DAS VS	// // 0	
213	D-WP(C)/31577/2024	STATE OF ODISHA PADMALAYA SCHOOL OF NURSING, NABARANGPUR	PARSURAM DAS	// // 0	
214	D-WP(C)/31578/2024	STATE OF ODISHA KALAM COLLEGE OF NURSING, GANJAM VS	PARSURAM DAS VS	// // 0	
215	D-WP(C)/31579/2024	STATE OF ODISHA SAKUNTALA DASH CHOUDHURY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/31580/2024	MAHESH CHANDRA BHUYAN VS STATE OF ORISSA	DINESH KUMAR PANDA VS	// 0 //	
217	D-WP(C)/31581/2024	SURENDRA CHOUDHURY @ SAHU VS PRABHAMANI SAHU	ASHOK KUMAR PRADHAN VS	// 0 //	
218	D-WP(C)/31582/2024	HITAKANKHI KHUNTIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
219	D-WP(C)/31584/2024	SUNANDA BHAISAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
220	D-WP(C)/31585/2024	BIRANCHI NARAYAN SAHOO VS THE AUTHORISED OFFICER, SAMBALPUR	DEBASISH PATNAIK VS	// 0 //	
221	D-WP(C)/31587/2024	ANATHA NAYAK @ NAIK VS STATE OF ODISHA	SANAT KUMAR DAS VS	// 0 //	
222	D-WP(C)/31592/2024	RADHARANI RATH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
223	D-WP(C)/31593/2024	GANESHRAM AGRAWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
224	D-WP(C)/31594/2024	KALABATI MANGARAJ VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
225	D-WP(C)/31595/2024	RAJANI CHHATRIA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
226	D-WP(C)/31596/2024	SYNERGY COLLEGE OF NURSING ,DHENKANAL VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
227	D-WP(C)/31598/2024	SNIGDHA PATTANAIK	SUBHADUTTA ROURAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/31600/2024	JALANDHAR JALLY	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/31602/2024	KAILASH CHANDRA PANDA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/31603/2024	BIRENDRA KUMAR BEUERA	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/31605/2024	KAPILA SABAR	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/31606/2024	SHARATH NAG RAHULA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/31607/2024	UDIT KUMBHAR	SHANTIPRAKASH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/31608/2024	PRASANTA KUMAR SAHOO	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/31609/2024	KRUSHNA CHANDRA BARIK	PRAVAT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/31611/2024	VISHAL HALDAR	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/31612/2024	JAMBESWAR SAHOO	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/31613/2024	RAJENDRA KUMAR DAS	KAPILA CHARAN NAYAK	//	
		VS	VS	0	

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239	D-WP(C)/31617/2024	STATE OF ODISHA UMASANKAR TANDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
240	D-WP(C)/31618/2024	STATE OF ODISHA ABHIMANYU KUMBHAR VS	SUBHASREE MOHANTY VS	// // 0	
241	D-WP(C)/31619/2024	STATE OF ODISHA BIRANCHI NARAYAN MALLICK VS	RAMAKANTA PANDA VS	// // 0	
242	D-WP(C)/31620/2024	STATE OF ODISHA M/S DALMIA BHARAT LTD, TIRUCHIRAPALLI VS	SARADA PRASANNA SARANGI VS	// // 0	
243	D-WP(C)/31622/2024	THE ASSISTANT COMMNR. OF INCOME TAX, BISWASWAR PATNAIK VS	ROURKELA SUBHENDU KUMAR NAYAK VS	// // 0	
244	D-WP(C)/31623/2024	STATE OF ODISHA ANITA DAS VS	GOPINATH PANDA VS	// // 0	
245	D-WP(C)/31624/2024	STATE OF ODISHA DINESH KUMAR DAS VS	ANJAN KUMAR BISWAL VS	// // 0	
246	D-WP(C)/31625/2024	STATE OF ODISHA LAXMIKANTA NAYAK VS	SANJAY KUMAR DAS VS	// // 0	
247	D-WP(C)/31626/2024	REGIONAL MANAGER, INDIAN BANK,KHURDA GOVINDA CHANDRA DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
248	D-WP(C)/31627/2024	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
249	D-WP(C)/31629/2024	UNION OF INDIA BASUDEV TUDU VS	GYANA RANJAN SETHI VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/31630/2024	DILIP KUMAR PANI VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //	
251	D-WP(C)/31631/2024	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
252	D-WP(C)/31632/2024	SANJUKTA KUMARI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
253	D-WP(C)/31633/2024	LAXMIPRIYA SATAPATHY VS COMMISSIONER CUM SECY, FOOD SUPPLIES AND CONSUMER WELFARE DEPT	PRIYABRATA MOHAPATRA VS	// 0 //	
254	D-WP(C)/31634/2024	RAJ KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
255	D-WP(C)/31636/2024	RAJ KUMAR MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
256	D-WP(C)/31637/2024	SUDHANSU SEKHAR PADHI VS AUTHORIZED OFFICER-CUM-CHIEF MANAGER, UNION OF INDIA	DEEPAK KUMAR PANDA VS	// 0 //	
257	D-WP(C)/31638/2024	BHASKAR CHANDRA MAHANTY @ BHASKAR MAHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
258	D-WP(C)/31640/2024	HARIHAR BISWAL VS COLLECTOR, BALASORE	PRAVASH CHANDRA JENA VS	// 0 //	
259	D-WP(C)/31642/2024	PURNIMA HATI VS STATE OF ODISHA	JIBANKANTA PATTANAİK VS	// 0 //	
260	D-WP(C)/31645/2024	DEBASMITA MISHRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
261	D-WP(C)/31648/2024	ULLASAMANI SAHOO	NIRANJAN NAYAK	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/31649/2024	SANJAY PRASAD SAMANTARAY	SUKUMAR PANDA	//	
		VS	VS	()	
		THE MEMBER BOARD OF REVENUE ODISHA, CUTTACK		//	
263	D-WP(C)/31652/2024	SAILENDRA NARAYAN PRADHAN	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/31654/2024	AISHWARYARANI BEHERA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/31655/2024	SUNIL MALLIK	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		GOVT OF ODISHA		//	
266	D-WP(C)/31657/2024	ARNAPURNA SUNDARAY	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/31658/2024	EAST END TECHNOLOGIES PVT. LTD.	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202400022
		VS	VS	()	
		UNION OF INDIA		//	
268	D-WP(C)/31659/2024	NAMITA BEHERA	BISWABIHARI MOHANTY	//	AOR20220001789C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/31660/2024	RAJKISHORE MISHRA	GOPAL KRUSHNA NANDA	//	
		VS	VS	()	
		GOVT. OF ODISHA		//	
270	D-WP(C)/31661/2024	KAUSIKA PADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202400002
		VS	VS	()	
		THE ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION		//	
271	D-WP(C)/31662/2024	TRUPTIRANI PATTANAIAK	DEBASIS TRIPATHY	//	AOR20220001665C202400025
		VS	VS	()	
		LIQUIDATOR-CUM-DRCS		//	
272	D-WP(C)/31663/2024	PARSURAM BARAD	UMAKANT SHAOO	//	AOD20240000001C202400217
		VS	VS	()	

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273	D-WP(C)/31664/2024	STATE OF ODISHA RATNAKAR BARIK VS	PACHANAN PANIGRAHI VS	// // ()	AOD20240000001C202400214
274	D-WP(C)/31665/2024	STATE OF ODISHA SUNIL KUMAR BEHERA VS	DEBASIS TRIPATHY VS	// // ()	AOR20220001665C202400026
275	D-WP(C)/31666/2024	STATE OF ODISHA PRAMOD KUMAR MALICK VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400216
276	D-WP(C)/31668/2024	STATE OF ODISHA PRASANNA KUMAR ROUSTRAY VS	SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202400025
277	D-WP(C)/31670/2024	DHIREN ROUT SURENDRANATH PRADHAN VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400215
278	D-WP(C)/31671/2024	STATE OF ODISHA SARAT KUMAR JENA VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
279	D-WP(C)/31673/2024	CHIEF MANGER, MAYURBHANJ MANAS KUMAR SAHOO VS	BIMBISAR DASH VS	// // ()	
280	D-WP(C)/31674/2024	STATE OF ORISSA MOTILAL BANCHHOR VS	SWAPNA KUMAR OJHA VS	// // ()	
281	D-WP(C)/31675/2024	STATE OF ODISHA SNEHASISH RAY VS	JASHOBANTA DASH VS	// // ()	
282	D-WP(C)/31676/2024	TAHASILDAR, BBSR SUBASH CHANDRA NAIK VS	S.K.KALIMUDDIN VS	// // ()	
283	D-WP(C)/31677/2024	STATE OF ODISHA APPIKATLA VISHNU KUMAR VS	DEBARAJ MOHANTY VS	// // ()	
		STATE OF ODISHA		//	

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284	D-WP(C)/31679/2024	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	
285	D-WP(C)/31680/2024	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	
286	D-WP(C)/31681/2024	KUMARI ARMITA NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //	
287	D-WP(C)/31683/2024	RAJANI RANI PATNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
288	D-WP(C)/31684/2024	SIEMS COLLEGE OF NURSING, BHADRAK VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
289	D-WP(C)/31687/2024	BIJAY KUMAR SAMAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
290	D-WP(C)/31690/2024	JADUMANI BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
291	D-WP(C)/31691/2024	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
292	D-WP(C)/31692/2024	MADAN MOHAN OJHA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
293	D-WP(C)/31693/2024	KALPANA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
294	D-WP(C)/31695/2024	PRASANNA KUMAR BHOI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
295	D-WP(C)/31699/2024	MANOJ KUMAR SAHOO	SAIBRATA RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/31700/2024	BISHNU PRASAD PATNAIK	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/31701/2024	SANTOSH KUMAR BEHERA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/31702/2024	PURNA CHANDRA PATRA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/31703/2024	IPSITA MOHANTY	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/31704/2024	NARENDRA KUMAR SAHOO	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/31705/2024	AVINNA CHANDRA DASH	ANUP UDAYA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/31707/2024	BISWA RANJAN SWAIN	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/31708/2024	SARDA MINES PRIVATE LIMITED,KOLKATTA	SUDARSHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/31710/2024	SANGRAM KESHARI BHAL	MITHUN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/31712/2024	PRANYA NUI	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	()	
		BHARAT PETROLEUM CORPORATION LTD., SAMBALPUR		//	
306	D-ABLAPL/21874/2024	LOKANATH SAHU	RAJENDRA NARAYAN ROUT	SORO /648 /2024	AOR20220001558C202400105
		VS	VS	()	

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307	D-ABLAPL/21875/2024	STATE OF ODISHA SAHADEV PUJARI VS	P.V.S. NANAJI ACAHARY VS	// JEYPORE MAHILA /113 /2024 ()	AOR20220000211C202400057
308	D-ABLAPL/21876/2024	STATE OF ODISHA BIKASH RAPTAN VS	SANJAYA KUMAR PATRI VS	// MARINE PS AT JAMBO /36 /2024 ()	AOR20220000052C202400020
309	D-ABLAPL/21878/2024	STATE OF ODISHA INDLA CHAITANYA OMKAR YADAV VS	SRINIVAS MOHANTY VS	// CHAULIAGANJA /103 /2024 ()	AOR20230000802C202400007
310	D-ABLAPL/21879/2024	STATE OF ODISHA GOBARDHAN MOHANTA VS	MANAS KUMAR CHAND VS	// CHAMPUA /70 /2005 ()	AOR20220001618C202400180
311	D-ABLAPL/21880/2024	STATE OF ODISHA SAHADEB @ SAHADEV JENA VS	DIBYAJYOTI SAHOO VS	// KASAFAL MARINE /41 /2024 ()	
312	D-ABLAPL/21882/2024	STATE OF ODISHA RAJU @ SANJAYA BEHERA VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /89 /2015 ()	AOR20220001618C202400179
313	D-ABLAPL/21885/2024	STATE OF ODISHA AKHAYA BEHERA @ BALIA VS	DIBYAJYOTI SAHOO VS	// / /0 ()	
314	D-ABLAPL/21886/2024	STATE OF ODISHA ABHI @ ABHIMANYU PANDA VS	MANAS CHAND VS	// RAMACHANDRAPUR /288 /2024 ()	AOR20220001618C202400174
315	D-ABLAPL/21887/2024	STATE OF ODISHA TOFAN SRICHANDAN VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /227 /2024 ()	AOR20220001618C202400178
316	D-ABLAPL/21893/2024	STATE OF ODISHA SK. KALIM VS	SAROJ RANJAN SUBUDHI VS	// BALICHANDRAPUR /350 /2024 ()	
317	D-ABLAPL/21896/2024	STATE OF ODISHA R. DHANANAJU PATRA @ ANARAJU @ R. DHANARAJU VS	SANTOSH KUMAR MAHANTY VS	// DIGAPAHANDI /274 /2024 ()	
		STATE OF ODISHA		//	

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318	D-ABLAPL/21897/2024	CHINMAYA BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /469 /2024 () //	
319	D-ABLAPL/21898/2024	KIRAN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /134 /2024 () //	
320	D-ABLAPL/21899/2024	SUBODH SHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /144 /2022 () //	
321	D-ABLAPL/21901/2024	BHASKAR JENA VS STATE OF ODISHA	AVIRAM PATRA VS	CHANDAPUR /131 /2024 () //	
322	D-ABLAPL/21902/2024	LIPSA PANDA VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	TIRTOL /337 /2024 () //	
323	D-ABLAPL/21903/2024	SUDHIR BISWAL @ SUDHIR KUMAR BISWAL VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	PATTAMUNDAI RURAL PS /339 /2024 () //	
324	D-ABLAPL/21904/2024	AKSHAY MISHRA VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	TIRTOL /337 /2024 () //	
325	D-ABLAPL/21917/2024	SUDAM NAG VS STATE OF ODISHA	ANITA SAHOO VS	AMBADOLA /5 /2021 () //	
326	D-ABLAPL/21919/2024	CHANDAL DEHURY @ DEHURI VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /82 /2023 () //	
327	D-ABLAPL/21926/2024	SUBASISH @ SIBASIS DAS VS STATE OF ODISHA	AMITAV DAS VS	GHASIPURA /298 /2024 () //	
328	D-ABLAPL/21928/2024	ASHOK NAYAK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	THAKURGARH /150 /2024 () //	
329	D-ABLAPL/21929/2024	SUNIL KUMAR JENA	SUDHANSU SEKHAR DASH	PATTAMUNDAI RURAL PS /327 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/21934/2024	SUSANTA @ SUSANT BEHERA	IPSIT AUROBINDO ACHARYA	LINGARAJ P.S. /139 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/21937/2024	CHINA DEHURY	PRANAB RANJAN CHHATOI	BAIDESWAR /120 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/21944/2024	DIBALAL PADHAN	JAGABANDHU SAHU	PUINTALA /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/21948/2024	SHIBABRATA DAS @ BULU DAS	SURYAKANTA DASMOHAPATRA	BADAGODA P.S. /453 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/21950/2024	PRADIP DAS	SAMARENDRA BAHADUR	CHANDABALI /367 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/21952/2024	SOUMENDRA SWAIN	AMITAV TRIPATHY	TOMANDO /257 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/21955/2024	HIMANSU SEKHAR PANDA	RAMAKANTA PANDA	UDALA /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/21957/2024	ASANTI DALEI	BASANTA KUMAR NAYAK	KHANDAPARA /74 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/21959/2024	TANIJA KHATOON	BHARAT BHUSAN ROURAY	SECTOR-19 /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/21960/2024	SANTOSH KUMAR BEHERA	AJIT KUMAR PANDA	BAIDESWAR /124 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/21962/2024	DEEPAK KUMAR DASH	SUDHANSU PRASAD MAHAPATRA	BALIAPANDA /128 /2021	
		VS	VS	()	

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341	D-ABLAPL/21965/2024	STATE OF ODISHA AKHAYA KUMAR MAHARATHA VS	SUDHANSU PRASAD MAHAPATRA VS	// BALIAPANDA /122 /2024 ()	
342	D-ABLAPL/21967/2024	STATE OF ODISHA GOUTAM JENA VS	BHABANI SANKAR DAS VS	// JALESWAR /296 /2024 ()	
343	D-ABLAPL/21968/2024	STATE OF ODISHA RAMESH KUMAR PANDA VS	DEBASISH SAMAL VS	// DHAMNAGAR /167 /2020 ()	
344	D-ABLAPL/21975/2024	STATE OF ODISHA SEK. NASIR VS	ARUN KUMAR BUDHIA VS	// BARI /259 /2024 ()	
345	D-ABLAPL/21976/2024	STATE OF ODISHA TINA @ TRINATH BEHERA VS	BRUNDBAN ROUT VS	// CHAULIAGANJA /172 /2024 ()	
346	D-ABLAPL/21978/2024	STATE OF ODISHA AJAYA KUMAR RATHA @ RATH VS	ARUN KUMAR BUDHIA VS	// BARI /358 /2024 ()	
347	D-ABLAPL/21987/2024	STATE OF ODISHA JYOTILAXMI TANDIA VS	PULAKESH MOHANTY VS	// SUNDARGARH SADAR /211 /2024 ()	
348	D-ABLAPL/21991/2024	STATE OF ODISHA SK. ATTAULA @ MD. ATAULLA VS	SK. ZAFARULLA VS	// SORO /493 /2023 ()	
349	D-ABLAPL/21994/2024	STATE OF ODISHA SMRUTI RANJAN SRICHANDAN @ CHINU SRICHANDAN VS	SMRANTA KUMAR DALAI VS	// AIR FIELD P.S. /198 /2024 ()	AOD20240000306C202400001
350	D-ABLAPL/21995/2024	STATE OF ODISHA BISHMA MAJHI VS	TUKUNA KUMAR MISHRA VS	// DORAGUDA PS /176 /2023 ()	
351	D-ABLAPL/21996/2024	STATE OF ODISHA SIDHANTA KUMAR JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /103 /2024 ()	AOD20240000001C202400211
		STATE OF ODISHA		//	

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352	D-ABLAPL/21997/2024	SRIKANT DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /132 /2024 () //	AOR20220001631C202400035
353	D-ABLAPL/21998/2024	RAGHU @ RAGHUNATH MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /333 /2024 () //	AOD20240000001C202400212
354	D-ABLAPL/21999/2024	GITANJALI KHUNTIA VS REPUBLIC OF INDIA (CBI)	TUKUNA KUMAR MISHRA VS	/ /0 () //	
355	D-ABLAPL/22003/2024	ARJUN SETHA @ AJU @ ARJUNA SETHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /512 /2024 () //	
356	D-ABLAPL/22006/2024	CHAUDHURI RASMI RANJAN MOHANTY @ CHAUDHURI RASMI RANJAN MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /232 /2024 () //	
357	D-ABLAPL/22008/2024	Deepak Pal VS State Of Odisha	HAREKRUSHNA DASH VS	// () //	AOD20240000001C202400213
358	D-ABLAPL/22010/2024	RAJ KISHORE JENA @ DHADIA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	PURI SADAR /120 /2011 () //	
359	D-ABLAPL/22011/2024	Hrusikesa Behera VS State Of Odisha	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202400013
360	D-ABLAPL/22015/2024	RAM CHANDRA PANIGRAHI @ RAMA CHANDRA PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /418 /2024 () //	
361	D-ABLAPL/22016/2024	JUDHISTHIR RANA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOCHHAPADA /51 /2024 () //	
362	D-ABLAPL/22017/2024	BISHNU PRASAD JENA VS STATE OF ODISHA	BIJAY JENA VS	/ /0 () //	
363	D-ABLAPL/22018/2024	GYANA RANJAN TANDIA	PULAKESH MOHANTY	SUNDARGARH SADAR /211 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/22019/2024	CHITA @ CHITRASEN BISWAL @ CHITTA BISWAL	JYOTIRMAYA SAHOO	BANAPUR P.S. /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/22022/2024	BHAGYADHAR SAHU	RUPESH KUMAR KANUNGO	ANGUL TOWN /316 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/22025/2024	KEDAR NAYAK	JITENDRA SAMANTARAY	ASKA /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/22029/2024	SRIDHAR DAS	BIBHUTI BHUSAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/22033/2024	RAMKRISHNA PATI	IPSIT AUROBINDO ACHARYA	BARGARH /133 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/22035/2024	RAMESHWARA NAIK @ NAEK	SATYABRATA DASH	KASHIPUR /96 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/22037/2024	RAMESHWARA NAIK @ NAEK	SATYABRATA DASH	KASHIPUR /101 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/22041/2024	RAMESHWARA NAIK @ NAEK	SATYABRATA DASH	KASHIPUR /97 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/22042/2024	RAMESHWARA NAIK @ NAEK	SATYABRATA DASH	KASHIPUR /93 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/22043/2024	RAMESHWARA NAIK @ NAEK	SATYABRATA DASH	KASHIPUR /109 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/22044/2024	RAMESHWARA NAIK @ NAEK	SATYABRATA DASH	KASHIPUR /90 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/22045/2024	STATE OF ODISHA RAMESHWARA NAIK @ NAEK VS	SATYABRATA DASH VS	// KASHIPUR /92 /2023 ()	
376	D-ABLAPL/22046/2024	STATE OF ODISHA RAMESHWARA NAIK @ NAEK VS	SATYABRATA DASH VS	// KASHIPUR /94 /2023 ()	
377	D-ABLAPL/22047/2024	STATE OF ODISHA JAGNNATH BEHERA VS	AMIT KUMAR NATH VS	// HINDOL /193 /2024 ()	
378	D-ABLAPL/22048/2024	STATE OF ODISHA SAROJ MALLIK @ SAROJ MALIK VS	SATYAJEET ROUT VS	// RAJNAGAR /554 /2023 ()	
379	D-ABLAPL/22050/2024	STATE OF ODISHA E Gadadhar Patro Kasi VS State Of Odisha	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202400012
380	D-ABLAPL/22051/2024	Kasi Bag Alias Kasinath Bag VS State Of Odisha	DIBYA PRAKASH MISHRA VS	// // ()	AOR20220002454C202400128

ORISSA HIGH COURT

MISC CASES FILED on :23/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/22038/2024 TRPCRL/ /	BISWALAL BHUJABAL MP	JAYANTA KUMAR KHANDAYATRAY	54/2024
2	D-STREV/31650/2024 STREV/ /	MS NARAYAN PATRA BIJAY PATRA MP	KSHIROD KUMAR SAHOO	78/2024
3	D-JCRLA/126/2023 JCRLA/126/2023	JITU@JITENDRA NAHAK MP	MS. GAYATRI PATRA	111/2024
4	D-JCRLA/104/2022 JCRLA/104/2022	BABULI MALHAR MP	DEBIDUTTA MOHAPATRA (AMICUS CURIAE)	112/2024
5	D-JCRLA/104/2022 JCRLA/104/2022	BABULI MALHAR MP	DEBIDUTTA MOHAPATRA (AMICUS CURIAE)	113/2024
6	D-JCRLA/16341/2024 JCRLA/73/2024	SURENDRANATH BEHERA MP	ADV	114/2024
7	D-JCRLA/16341/2024 JCRLA/73/2024	SURENDRANATH BEHERA MP	ADV	115/2024
8	D-JCRLA/9372/2024 JCRLA/46/2024	BABULI MOHANTY MP	ADV.	116/2024
9	D-JCRLA/9372/2024 JCRLA/46/2024	BABULI MOHANTY MP	ADV.	117/2024
10	D-JCRLA/9372/2024 JCRLA/46/2024	BABULI MOHANTY MP	ADV.	118/2024
11	D-CRLMP/21918/2024 CRLMP/ /	GYANESWAR PERA MP	BISWAJIT MOHAPATRA	171/2024
12	D-TRP(C)/31682/2024 TRP(C)/ /	AMRITASHREE@AMITASRI MOHANTY MP	ASMIYA RANJAN MAJHI	198/2024
13	D-RVWPET/31426/2024 RVWPET/ /	BHARAT KISHORE PANDA MP	ADV	247/2024
14	D-LAA/31477/2024 LAA/ /	CHIEF ELECTRICAL ENGINEER,RAILWAY MP	BHENDRA KARTHIK P. MOH KOLKATA	251/2024
15	D-LAA/31477/2024 LAA/ /	CHIEF ELECTRICAL ENGINEER,RAILWAY MP	BHENDRA KARTHIK P. MOH KOLKATA	252/2024
16	D-LAA/31479/2024 LAA/ /	CHIEF ELECTRICAL ENGINEER,RAILWAY MP	BHENDRA KARON P. MOH. S.E. RAILWAY	253/2024
17	D-LAA/31479/2024 LAA/ /	CHIEF ELECTRICAL ENGINEER,RAILWAY MP	BHENDRA KARON P. MOH. S.E. RAILWAY	254/2024
18	D-CMAPL/714/2022 CMAPL/714/2022	KIRTAN BEHERA MP	ADV	294/2024
19	D-CMAPL/26171/2024 CMAPL/ /	BRAJABANDHU PARIDA MP	ADV.	295/2024
20	D-RPFAM/31601/2024 RPFAM/ /	ANANDA MALLIK MP	BISWAJIT MOHAPATRA	317/2024
21	D-RPFAM/31604/2024 RPFAM/ /	SUSHREE PRIYADARSHINI BARAL MP	ANUP KUMAR PATTNAIK	318/2024
22	D-MATA/139/2023 MATA/139/2023	SARITA BEHERA MP	SUVENDU KUMAR RAY	319/2024
23	D-RPFAM/30396/2024 RPFAM/ /	SUKADEV MAJHI MP	HIMANSU SEKHAR MOHANTY	319/2024
24	D-RPFAM/31709/2024 RPFAM/ /	SUMATA ROUT@SUMANTA KUMAR ROUT MP	ARUN KUMAR DAS 1	320/2024
25	D-MATA/31614/2024 MATA/ /	NIHARIKA SARANGI MP	JAGADISH BISWAL	320/2024
26	D-RPFAM/31709/2024	SUMATA ROUT@SUMANTA KUMAR ROUT	ARUN KUMAR DAS 1	

	RPFAM/ /	MP		321/2024
27	D-RPFAM/30574/2024	SUDHANSU SEKHAR DIXIT@SUDHANSU	AMIT PRASAD BOSE	
	RPFAM/204/2024	MP		322/2024
28	D-CONTC/1608/2021	MUKUNDA MAHAKUDA		
	CONTC/1608/2021	MP		378/2024
29	D-CRLREV/13908/2024	PARESH KUMAR BARIK		
	CRLREV/205/2024	MP		611/2024
30	D-CRLREV/21953/2024	AJAY KUMAR ROUT	SAMVIT MOHANTY	
	CRLREV/ /	MP		612/2024
31	D-CRLREV/21953/2024	AJAY KUMAR ROUT	SAMVIT MOHANTY	
	CRLREV/ /	MP		613/2024
32	D-CRLREV/21953/2024	AJAY KUMAR ROUT	SAMVIT MOHANTY	
	CRLREV/ /	MP		614/2024
33	D-CRLREV/18220/2024	SURYAMANI BISWAL	PANCHANAN PANIGRAHI	
	CRLREV/ /	MP		615/2024
34	D-SA/131/1998	HARIS	M/S.M.MISRA	
	SA/131/1998	MP		637/2024
35	D-SA/131/1998	HARIS	M/S.M.MISRA	
	SA/131/1998	MP		638/2024
36	D-SA/131/1998	HARIS	M/S.M.MISRA	
	SA/131/1998	MP		639/2024
37	D-SA/149/2002	LAXMIDHARA BEHERA	M/S.B.SENAPATI	
	SA/149/2002	MP		640/2024
38	D-SA/149/2002	LAXMIDHARA BEHERA	M/S.B.SENAPATI	
	SA/149/2002	MP		641/2024
39	D-SA/149/2002	LAXMIDHARA BEHERA	M/S.B.SENAPATI	
	SA/149/2002	MP		642/2024
40	D-SA/149/2002	LAXMIDHARA BEHERA	M/S.B.SENAPATI	
	SA/149/2002	MP		643/2024
41	D-SA/20/1994	MALLI	M/S.P.K.KHUNTIA	
	SA/20/1994	MP		644/2024
42	D-RSA/75/2002	HADIBANDHU MOHANTY	M/S.SUSANTA KUMAR DASH	
	RSA/75/2002	MP		831/2024
43	D-RSA/75/2002	HADIBANDHU MOHANTY	M/S.SUSANTA KUMAR DASH	
	RSA/75/2002	MP		832/2024
44	D-RSA/75/2002	HADIBANDHU MOHANTY	M/S.SUSANTA KUMAR DASH	
	RSA/75/2002	MP		833/2024
45	D-RSA/464/2007	UPENDRA RAY	M/S.B.SAHOO	
	RSA/464/2007	MP		834/2024
46	D-RSA/26882/2024	TARABATI MAJHI	PRAFULLA KUMAR KAR	
	RSA/ /	MP		835/2024
47	D-RSA/31610/2024	MARSHAL HEMRAM	PRAKASH RANJAN BARIK	
	RSA/ /	MP		836/2024
48	D-RSA/311/2012	RADHAMANI DEI		
	RSA/311/2012	MP		837/2024
49	D-RSA/31685/2024	LALATENDU PATRA	AMIT PRASAD BOSE	
	RSA/ /	MP		838/2024
50	D-RSA/31688/2024	RAMESH CHANDRA BALIARSINGH	AMIT PRASAD BOSE	
	RSA/ /	MP		839/2024
51	D-RSA/25632/2024	MIR MASUD ALI	SRI DWARIKA PRASAD MOHANTY	
	RSA/199/2024	MP		840/2024
52	D-RSA/25632/2024	MIR MASUD ALI	SRI DWARIKA PRASAD MOHANTY	
	RSA/199/2024	MP		841/2024
53	D-CMP/24072/2024	PRAMITA SWAIN	DHANANJAYA MUND	
	CMP/619/2024	MP		842/2024
54	D-CMP/31564/2024	ORISSA CONSTRUCTION AND TECHNO ENGINEERING COOPERATIVE SOCIETY LTD., BBSR		
	CMP/ /	MP		843/2024
55	D-CMP/31689/2024	GUNILATA DAS	AMIT PRASAD BOSE	
	CMP/ /	MP		844/2024
56	D-CMP/31697/2024	HRUDANANDA BISWAL	RAJAT KU PANDA	
	CMP/ /	MP		845/2024
57	D-BLAPL/19607/2024	SANKAR JENA		
	BLAPL/6771/2024	MP		893/2024

58	D-BLAPL/17769/2024 BLAPL/6128/2024	NILAMANI MAJHI MP	ARUN KUMAR DAS (1)	894/2024
59	D-BLAPL/437/2021 BLAPL/437/2021	RAGHUNATH BEHERA MP	NIRMAL CHANDRA MOHANTY	895/2024
60	D-BLAPL/12298/2023 BLAPL/12298/2023	SUNIL KUMAR BHOI @ DAS MP	BHARATI DASH	896/2024
61	D-BLAPL/12119/2024 BLAPL/3873/2024	PRAMOD MAJHI MP	AMIT BISWAL	897/2024
62	D-BLAPL/3680/2024 BLAPL/1064/2024	SANJAYA ROUTA @ ROUT MP	PULAKESH MOHANTY	898/2024
63	D-BLAPL/18933/2024 BLAPL/6621/2024	PRAHALLD DAS MP		899/2024
64	D-BLAPL/17845/2024 BLAPL/6132/2024	NAKULA DEHURI MP	AMIYA KUMAR TARAI	900/2024
65	D-BLAPL/2628/2024 BLAPL/2168/2024	JIRI @ JERMIYA RAIKA MP	BISWA RANJAN DAS	901/2024
66	D-ABLAPL/16962/2024 ABLAPL/5873/2024	ANANTA CHARAN MALLICK @ SUKUTA MP	BISWABHUSAN DAS	1373/2024
67	D-ABLAPL/1600/2024 ABLAPL/479/2024	SUDAM NAG MP		1374/2024
68	D-ABLAPL/3700/2024 ABLAPL/1645/2024	SABITA PRADHAN MP		1375/2024
69	D-ABLAPL/18978/2024 ABLAPL/6767/2024	RAJIA BIBI MP		1376/2024
70	D-ABLAPL/3790/2024 ABLAPL/1507/2024	DEBARAJ BEHERA MP		1377/2024
71	D-ABLAPL/19227/2024 ABLAPL/6829/2024	DURYODHAN BEHERA MP		1378/2024
72	D-ABLAPL/15438/2024 ABLAPL/5402/2024	PRABHAT MUKHERJEE MP	SOUMYAJYOTI BISWAL	1379/2024
73	D-ABLAPL/18507/2024 ABLAPL/6601/2024	BALKRUSHNA GOUDA MP		1380/2024
74	D-ABLAPL/8709/2023 ABLAPL/8709/2023	CHANDRAMANI BAGARTY MP	PRIYARANJAN SWAIN	1381/2024
75	D-ABLAPL/13084/2024 ABLAPL/4950/2024	PINTU SAHOO MP	MANAS KUMAR CHAND	1382/2024
76	D-ABLAPL/18115/2024 ABLAPL/6787/2024	PRIYANSU PRIYADRSHI NATH MP	PANCHANAN PANIGRAHI	1383/2024
77	D-MACA/31533/2024 MACA/ /	NIRABATI SIKA MP	PRADEEP KUMAR MISHRA	1637/2024
78	D-MACA/31534/2024 MACA/ /	KOUSALYA MAJHI MP	PRADEEP KUMAR MISHRA	1638/2024
79	D-MACA/30329/2024 MACA/ /	THE D.M.,ORIENTAL INSURANCE CO. LTD MP	PRASANTA KUMAR MAHALI	1639/2024
80	D-MACA/29967/2024 MACA/ /	NATIONAL INSURANCE CO. LT.D. MP	BIJOY DASMOHAPATRA	1640/2024
81	D-MACA/30399/2024 MACA/ /	M/S.NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	1641/2024
82	D-MACA/30700/2024 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	1642/2024
83	D-MACA/30700/2024 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	1643/2024
84	D-MACA/25812/2024 MACA/ /	D.M., NEW INDIA ASSURANCE, BBSR MP	G.P.DUTTA	1644/2024
85	D-MACA/28915/2024 MACA/ /	SHIVA LAKRA MP	PRADEEP KUMAR MOHAPATRA	1645/2024
86	D-MACA/25762/2024 MACA/ /	MANAGER, LEGAL, CHOLAMANDALAM MP	GENERAL INSURANCE CO.LTD.	1646/2024
87	D-MACA/31669/2024 MACA/ /	RAJESH DAS MP	BISWAJIT MOHANTY	1647/2024
88	D-MACA/31669/2024 MACA/ /	RAJESH DAS MP	BISWAJIT MOHANTY	1648/2024
89	D-MACA/29205/2024	D.M, ORIENTAL INSURANCE CO. L.T.D.	RIMJHIMBALA PATI	

	MACA/ /	MP		1649/2024
90	D-MACA/29757/2024	D.M, ORIENTAL INSURANCE CO. L.T.D.	RIMJHIMBALA PATI	
	MACA/ /	MP		1650/2024
91	D-MACA/30066/2024	THE MANAGER LEGAL ORIENTAL INSURANCE CO. L.T.D.	RIMJHIMBALA PATI	
	MACA/ /	MP		1651/2024
92	D-MACA/30997/2024	MANAGER(LLEGAL), M/S. NEW INDIA ASSURANCE CO. LTD.		
	MACA/ /	MP		1652/2024
93	D-MACA/31686/2024	MANAGER(LLEGAL), M/S. ORIENTAL GENERAL INSURANCE CO. LTD.	SRANJIT KUMAR MOHANTY	
	MACA/ /	MP		1653/2024
94	D-MACA/28732/2024	MANAGER T.P. CLAIMS, GO DIGIT GENERAL INSURANCE COMPANY LIMITED		
	MACA/ /	MP		1654/2024
95	D-MACA/26438/2024	MANAGER LEGAL, ORIENTAL INSURANCE CO. L.T.D.	ADOMLALD KHAN	
	MACA/ /	MP		1655/2024
96	D-MACA/31686/2024	MANAGER(LLEGAL), M/S. ORIENTAL GENERAL INSURANCE CO. LTD.	SRANJIT KUMAR MOHANTY	
	MACA/ /	MP		1656/2024
97	D-MACA/31698/2024	PRASANNA KUMAR DAS	KARUNAKAR DAS	
	MACA/ /	MP		1657/2024
98	D-MACA/31698/2024	PRASANNA KUMAR DAS	KARUNAKAR DAS	
	MACA/ /	MP		1658/2024
99	D-CRLA/417/2019	SANTOSH BISWAL	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	
	CRLA/417/2019	MP		1806/2024
100	D-CRLA/90/2023	ANI HATI	MANOJ KUMAR PANDA	
	CRLA/90/2023	MP		1807/2024
101	D-CRLA/728/2023	MITU NAIK	SWAYAMPRAVA DASH	
	CRLA/728/2023	MP		1808/2024
102	D-CRLA/1702/2024	PRASANNA@PRASNA SAHU	BHARAT BHUSAN ROUSTRAY	
	CRLA/40/2024	MP		1809/2024
103	D-CRLA/21732/2024	ACHYUT BHOI	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1810/2024
104	D-CRLA/21732/2024	ACHYUT BHOI	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1811/2024
105	D-CRLA/21732/2024	ACHYUT BHOI	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1812/2024
106	D-CRLA/22040/2024	KALIA @ SASHIKANTA DALAI	SUSHANTA KUMAR SAMANTARAY	
	CRLA/ /	MP		1813/2024
107	D-CRLA/21732/2024	ACHYUT BHOI	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1814/2024
108	D-CRLA/21732/2024	ACHYUT BHOI	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1815/2024
109	D-CRLA/21732/2024	ACHYUT BHOI	SOUBHAGYA KUMAR DASH	
	CRLA/ /	MP		1816/2024
110	D-CRLMC/21057/2024	HARENDRA CHAND	BISWAJIT MOHAPATRA	
	CRLMC/ /	MP		1924/2024
111	D-CRLMC/21943/2024	SURYAKANTA SAHU	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		1925/2024
112	D-CRLMC/7674/2024	BIBEKANAND ATABUDHI	BISWAJIT NAYAK	
	CRLMC/1103/2024	MP		1926/2024
113	D-CRLMC/21141/2024	SHYAM SUNDAR JINDAL	ASIT KUMAR DASH	
	CRLMC/2698/2024	MP		1927/2024
114	D-CRLMC/21175/2024	SAMIR RANJAN MOHARANA	MANAS RANJAN KHATUA	
	CRLMC/2686/2024	MP		1928/2024
115	D-CRLMC/21970/2024	RAJEEV MITTAL	HARIPAD MOHANTY	
	CRLMC/ /	MP		1929/2024
116	D-CRLMC/22005/2024	KHALLI RATHA	ASHOK DAS	
	CRLMC/ /	MP		1931/2024
117	D-CRLMC/22013/2024	SANTOSH JENA	KRUSHNA CHANDRA RATH	
	CRLMC/ /	MP		1932/2024
118	D-CRLMC/16929/2024	SUDHIR RANJAN BOHIDAR		
	CRLMC/2186/2024	MP		1933/2024
119	D-CRLMC/22026/2024	BHUBANANDA SAHOO@ BHUBANANDA SAHOO	TANANDA PATTANAIK	
	CRLMC/ /	MP		1934/2024
120	D-CRLMC/22030/2024	PRADIPTA KISHOR ROUT	ANANGA KUMAR OTTA	
	CRLMC/ /	MP		1935/2024

121	D-CRLMC/22032/2024 CRLMC/ /	SURYA JYOTI DASH MP	SANJAY KUMAR MALLICK	1936/2024
122	D-WA/31374/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5409/2024
123	D-WA/31374/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5410/2024
124	D-WA/31374/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5411/2024
125	D-WA/31421/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA(AGA)	5412/2024
126	D-WA/31421/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA(AGA)	5413/2024
127	D-WA/31421/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA(AGA)	5414/2024
128	D-WA/31453/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5415/2024
129	D-WA/31453/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5416/2024
130	D-WA/31453/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5417/2024
131	D-WA/31257/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5418/2024
132	D-WA/31257/2024 WA/ /	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	5419/2024
133	D-WA/31455/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5420/2024
134	D-WA/31455/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5421/2024
135	D-WA/31455/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY(AGA)	5422/2024
136	D-WA/31458/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A	5423/2024
137	D-WA/31258/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5424/2024
138	D-WA/31454/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS (A.G.A)	5425/2024
139	D-WA/31258/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5426/2024
140	D-WA/31258/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5427/2024
141	D-WA/31454/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS (A.G.A)	5428/2024
142	D-WA/31454/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS (A.G.A)	5429/2024
143	D-WA/31458/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A	5430/2024
144	D-WA/31458/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A	5431/2024
145	D-WA/31458/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A	5432/2024
146	D-WA/31260/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5433/2024
147	D-WA/31260/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5434/2024
148	D-WA/31260/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5435/2024
149	D-WA/31353/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	5436/2024
150	D-WA/31461/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A	5437/2024
151	D-WA/31353/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	5438/2024
152	D-WA/31461/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A	

	WA/ /	MP		5439/2024
153	D-WA/31353/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5440/2024
154	D-WA/31461/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A	
	WA/ /	MP		5441/2024
155	D-WA/31514/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A	
	WA/ /	MP		5442/2024
156	D-WA/31514/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A	
	WA/ /	MP		5443/2024
157	D-WA/31354/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5444/2024
158	D-WA/31514/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A	
	WA/ /	MP		5445/2024
159	D-WA/31354/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5446/2024
160	D-WA/31354/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5447/2024
161	D-WA/31516/2024	STATE IF ODISHA	AMIYA KUMAR MISHRA,A.G.A.	
	WA/ /	MP		5448/2024
162	D-WA/31516/2024	STATE IF ODISHA	AMIYA KUMAR MISHRA,A.G.A.	
	WA/ /	MP		5449/2024
163	D-WA/31355/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5450/2024
164	D-WA/31516/2024	STATE IF ODISHA	AMIYA KUMAR MISHRA,A.G.A.	
	WA/ /	MP		5451/2024
165	D-WA/31355/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5452/2024
166	D-WA/31355/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5453/2024
167	D-WA/31517/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5454/2024
168	D-WA/31517/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5455/2024
169	D-WA/31517/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	
	WA/ /	MP		5456/2024
170	D-WA/31481/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5457/2024
171	D-WA/31644/2024	SUSHAMA NAYAK	BIREN SANKAR TRIPATHY	
	WA/ /	MP		5458/2024
172	D-WA/31481/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5459/2024
173	D-WA/31518/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		5460/2024
174	D-WA/31481/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY, A.G.A.	
	WA/ /	MP		5461/2024
175	D-WA/31518/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		5462/2024
176	D-WA/31518/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A.	
	WA/ /	MP		5463/2024
177	D-WA/31526/2024	STATE OF OTHER	PRADEEP KUMAR ROUT, A.G.A	
	WA/ /	MP		5464/2024
178	D-WA/31526/2024	STATE OF OTHER	PRADEEP KUMAR ROUT, A.G.A	
	WA/ /	MP		5465/2024
179	D-WA/31526/2024	STATE OF OTHER	PRADEEP KUMAR ROUT, A.G.A	
	WA/ /	MP		5466/2024
180	D-WA/30446/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		5467/2024
181	D-WA/30446/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		5468/2024
182	D-WA/30446/2024	STATE OF ODISHA	TARUN PATNAIK,A.S.C	
	WA/ /	MP		5469/2024
183	D-WA/31536/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A	
	WA/ /	MP		5470/2024

184	D-WA/31536/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A	5471/2024
185	D-WA/31536/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A	5472/2024
186	D-WA/31551/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT	5473/2024
187	D-WA/31551/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT	5474/2024
188	D-WA/31551/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT	5475/2024
189	D-WA/31483/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5476/2024
190	D-WA/31483/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5477/2024
191	D-WA/31483/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5478/2024
192	D-WA/31552/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5479/2024
193	D-WA/31552/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5480/2024
194	D-WA/31552/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5481/2024
195	D-WA/31553/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5482/2024
196	D-WA/31519/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT,A.G.A.	5483/2024
197	D-WA/31553/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5484/2024
198	D-WA/31519/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT,A.G.A.	5485/2024
199	D-WA/31553/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A	5486/2024
200	D-WA/31519/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT,A.G.A.	5487/2024
201	D-WP(C)/16718/2023 WP(C)/16718/2023	MONALISHA DASH MP	RANJIT MOHANTY	9501/2024
202	D-WP(C)/31546/2024 WP(C)/ /	NILAKANTHA BEHERA MP	ABHILASH MISHRA	9502/2024
203	D-WP(C)/31547/2024 WP(C)/ /	JOGENDRA BEHERA MP	BISHAL BAIVAB	9503/2024
204	D-WP(C)/31549/2024 WP(C)/17595/2024	NAYANANANDA GOSWAMY MP	PRASANNA KUMAR MISHRA	9504/2024
205	D-WP(C)/11527/2023 WP(C)/11527/2023	GANESH SPONGE PVT. LTD., BBSR MP	AMIT PATTNAIK	9505/2024
206	D-WP(C)/10888/2023 WP(C)/10888/2023	KRUSHNA CHANDRA BEHERA MP	SANJIB MOHANTY	9506/2024
207	D-WP(C)/5049/2018 WP(C)/5049/2018	DADHI BAMAN JEW BIJE,LINGAPADA MP	VIVEKANANDA JENA, M/S.ASOK MOHANTY	9507/2024
208	D-WP(C)/31558/2024 WP(C)/ /	DR.DIVYA M PRADEEP MP	AVIJIT MISHRA	9508/2024
209	D-WP(C)/30318/2024 WP(C)/ /	AUM VALLEY SCHOOL MP	RAJESH KUMAR MAHAPATRA	9509/2024
210	D-WP(C)/6959/2017 WP(C)/6959/2017	DASARATHI BEHERA MP	M/S.SHASHI BHUSAN JENA	9510/2024
211	D-WP(C)/31566/2024 WP(C)/ /	SABYASACHI PARIDA MP	ANJAN KUMAR BISWAL	9511/2024
212	D-WP(C)/31565/2024 WP(C)/ /	BISHNU PRASAD DAS MP	ANJAN KUMAR BISWAL	9512/2024
213	D-WP(C)/31568/2024 WP(C)/ /	SANDHYARANI MALLICK MP	GYANA RANJAN SETHI	9513/2024
214	D-WP(C)/3589/2023 WP(C)/3589/2023	CHAKRADHAR DAS MP	SUBHRANSU BHUSAN MOHANTY	9514/2024
215	D-WP(C)/3590/2023	MANOJ KUMAR SAHU	SUBHRANSU BHUSAN MOHANTY	

	WP(C)/3590/2023	MP		9515/2024
216	D-WP(C)/3592/2023	PARSURAM BEHERA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/3592/2023	MP		9516/2024
217	D-WP(C)/3594/2023	PADMALOCHAN BEHERA	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/3594/2023	MP		9517/2024
218	D-WP(C)/3595/2023	GAYADHAR DAS	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/3595/2023	MP		9518/2024
219	D-WP(C)/31573/2024	SHAIKH COLLEGE OF NURSING,MAYURBHAR	PARSURAM DAS	
	WP(C)/ /	MP		9519/2024
220	D-WP(C)/31574/2024	PADMALAYA SCHOOL AND COLLEGE OF NURSING,KORAPUT	PARSURAM DAS	
	WP(C)/ /	MP		9520/2024
221	D-WP(C)/31575/2024	BALASORE COLLEGE OF NURSING, BALASORE	PARSURAM DAS	
	WP(C)/ /	MP		9521/2024
222	D-WP(C)/31576/2024	SAI NURSING COLLEGE,BALASORE	PARSURAM DAS	
	WP(C)/ /	MP		9522/2024
223	D-WP(C)/31577/2024	PADMALAYA SCHOOL OF NURSING, NABARANGPUR	PARSURAM DAS	
	WP(C)/ /	MP		9523/2024
224	D-WP(C)/31578/2024	KALAM COLLEGE OF NURSING, GANJAMPUR	PARSURAM DAS	
	WP(C)/ /	MP		9524/2024
225	D-WP(C)/27172/2024	DEBASIS SENDA	SARBESWAR BEHERA	
	WP(C)/16068/2024	MP		9525/2024
226	D-WP(C)/1266/2023	RAMESH CHANDRA SWAIN		
	WP(C)/1266/2023	MP		9526/2024
227	D-WP(C)/24975/2024	BIDYADHAR BEHERA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		9527/2024
228	D-WP(C)/31598/2024	SNIGDHA PATTANAİK	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		9528/2024
229	D-WP(C)/31602/2024	KAILASH CHANDRA PANDA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		9530/2024
230	D-WP(C)/11324/2024	JAY PRAKASH SHARMA	SUKANTA KUMAR DALAI	
	WP(C)/5955/2024	MP		9531/2024
231	D-WP(C)/31606/2024	SHARATH NAG RAHULA	ARUN KUMAR PATRA	
	WP(C)/ /	MP		9532/2024
232	D-WP(C)/31617/2024	UMASANKAR TANDI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		9534/2024
233	D-WP(C)/31618/2024	ABHIMANYU KUMBHAR	SUBHASREE MOHANTY	
	WP(C)/ /	MP		9535/2024
234	D-WP(C)/31620/2024	M/S DALMIA BHARAT LTD, TIRUCHIRAPPALUR	SARADA PRASANNA SARANGI	
	WP(C)/ /	MP		9536/2024
235	D-WP(C)/31624/2024	DINESH KUMAR DAS	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		9538/2024
236	D-WP(C)/31625/2024	LAXMIKANTA NAYAK	SANJAY KUMAR DAS	
	WP(C)/ /	MP		9539/2024
237	D-WP(C)/31630/2024	DILIP KUMAR PANI	DIGAMBARA MISHRA	
	WP(C)/ /	MP		9540/2024
238	D-WP(C)/6514/2024	GAJANAN MISHRA	LAXMINARAYAN PATEL	
	WP(C)/3398/2024	MP		9541/2024
239	D-WP(C)/6513/2024	CHITTARANJAN GIRI	LAXMINARAYAN PATEL	
	WP(C)/3553/2024	MP		9542/2024
240	D-WP(C)/6512/2024	NIRMAL KUMAR MEHER	LAXMINARAYAN PATEL	
	WP(C)/3395/2024	MP		9543/2024
241	D-WP(C)/23501/2019	ALL ORISSA CENTRAL COOPERATIVE BANKS	SEMPURNA FEDERATION	
	WP(C)/23501/2019	MP		9544/2024
242	D-WP(C)/31637/2024	SUDHANSU SEKHAR PADHI	DEEPAK KUMAR PANDA	
	WP(C)/ /	MP		9545/2024
243	D-WP(C)/31640/2024	HARIHAR BISWAL	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		9546/2024
244	D-WP(C)/31645/2024	DEBASMITA MISHRA	SAIBRATA RATH	
	WP(C)/ /	MP		9547/2024
245	D-WP(C)/8171/2016	SWAPNA SEKHAR DAS	M/S.	
	WP(C)/8171/2016	MP		9548/2024
246	D-WP(C)/25514/2021	SHATRUGHNA KAR		
	WP(C)/25514/2021	MP		9549/2024

247	D-WP(C)/31654/2024 WP(C)/ /	AISHWARYARANI BEHERA MP	SAIBRATA RATH	9550/2024
248	D-WP(C)/22995/2024 WP(C)/14213/2024	ARUN KUMAR DASH MP	BIMBISAR DASH	9551/2024
249	D-WP(C)/31657/2024 WP(C)/ /	ARNAPURNA SUNDARAY MP	SANJAY KUMAR SAMANTARAY	9552/2024
250	D-WP(C)/9836/2024 WP(C)/5281/2024	RATNAKAR SWAIN MP	PRASANNA KUMAR ROUTRAY	9553/2024
251	D-WP(C)/26552/2024 WP(C)/15078/2024	PRINCIPAL INCHARGE OF JATESWAR DEVSAR MP	COMMERCE OFFICER, BIRSA INSTITUTE OF TECHNOLOGY, RAIPUR	9554/2024
252	D-WP(C)/31671/2024 WP(C)/ /	SARAT KUMAR JENA MP	SUKANTA KUMAR NAYAK (2)	9555/2024
253	D-WP(C)/31673/2024 WP(C)/ /	MANAS KUMAR SAHOO MP	BIMBISAR DASH	9556/2024
254	D-WP(C)/31677/2024 WP(C)/ /	APPIKATLA VISHNU KUMAR MP	DEBARAJ MOHANTY	9557/2024
255	D-WP(C)/31683/2024 WP(C)/ /	RAJANI RANI PATNAIK MP	LAXMIKANTA MOHANTY	9558/2024
256	D-WP(C)/31658/2024 WP(C)/ /	EAST END TECHNOLOGIES PVT. LTD. MP	JAGAMOHAN PATTANAIAK	9559/2024
257	D-WP(C)/31659/2024 WP(C)/ /	NAMITA BEHERA MP	BISWABIHARI MOHANTY	9560/2024
258	D-WP(C)/31684/2024 WP(C)/ /	SIEMS COLLEGE OF NURSING, BHADRAKPURAM DAS MP		9561/2024
259	D-WP(C)/24487/2022 WP(C)/24487/2022	BALARAM SAMAL MP	PRASANTA KUMAR TRIPATHY, AVIJIT MISHRA	9562/2024
260	D-WP(C)/24487/2022 WP(C)/24487/2022	BALARAM SAMAL MP	PRASANTA KUMAR TRIPATHY	9563/2024
261	D-WP(C)/31661/2024 WP(C)/ /	KAUSIKA PADHAN MP	DILIP KUMAR SAHU	9564/2024
262	D-WP(C)/16116/2012 WP(C)/16116/2012	JAYARAM CHAND MP		9565/2024
263	D-WP(C)/31687/2024 WP(C)/ /	BIJAY KUMAR SAMAL MP	ANAM CHARAN PANDA	9566/2024
264	D-WP(C)/2161/2017 WP(C)/2161/2017	SAMBHUNATH SINGH MP		9567/2024
265	D-WP(C)/31695/2024 WP(C)/ /	PRASANNA KUMAR BHOI MP	AJIT KUMAR MOHANTY	9568/2024
266	D-WP(C)/31701/2024 WP(C)/ /	SANTOSH KUMAR BEHERA MP	SAIBRATA RATH	9569/2024
267	D-WP(C)/31700/2024 WP(C)/ /	BISHNU PRASAD PATNAIK MP	SAIBRATA RATH	9570/2024
268	D-WP(C)/31699/2024 WP(C)/ /	MANOJ KUMAR SAHOO MP	SAIBRATA RATH	9571/2024
269	D-WP(C)/31703/2024 WP(C)/ /	IPSITA MOHANTY MP	SAIBRATA RATH	9572/2024
270	D-WP(C)/31702/2024 WP(C)/ /	PURNA CHANDRA PATRA MP	SAIBRATA RATH	9573/2024
271	D-WP(C)/31687/2024 WP(C)/ /	BIJAY KUMAR SAMAL MP	ANAM CHARAN PANDA	9574/2024
272	D-WP(C)/31712/2024 WP(C)/ /	PRANYA NUI MP	BIBHUTI BHUSAN MISHRA	9575/2024
273	D-WP(C)/25452/2024 WP(C)/14422/2024	HARIHAR PATEL MP		9576/2024
274	D-WP(C)/41258/2021 WP(C)/41258/2021	BIJAY KUMAR SAHU MP		9577/2024